

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 480 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.11.2017**

**NAME OF THE COMPANY: Impex Services India Pvt. Ltd. Vs.DBA
Enterprises LLP**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

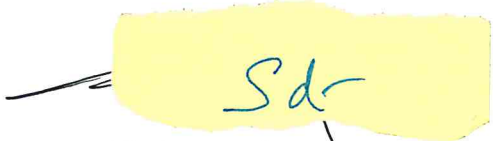
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Chitvan Singhal, Advocate for the Respondent

ORDER

Mr. Chitvan Singhal, Advocate has put in appearance on behalf of the Respondent. He prays for some time to file his reply and Vakalatnama.

To come up on 29th November, 2017 for final arguments.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)